

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-321

Appeal No-128/241- 242/ND/2019

IN THE MATTER OF:

M/s. Isith Prakash Energy

Vs

M/s. Nugreen Energy Pvt Ltd and Ors

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

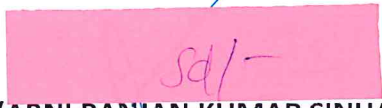
For the Applicant :

For the Respondent :

ORDER

Place the matter before the regular bench on 09.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG